

No.A-23012/01/2020-Admn.IV(LA)(ii)
Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhavan, New Delhi.
Dated:- 24 July, 2020

OFFICE MEMORANDUM

SUBJECT: Circulation of draft Seniority List of Assistant Section Officers of CSS Cadre of Ministry of Law and Justice as on 01.07.2020 – reg.

The undersigned is directed to circulate herewith draft Seniority List of Assistant Section Officers of the CSS Cadre of Ministry of Law and Justice (Department of Legal Affairs and Legislative Department) as on 01.07.2020.

2. As per provisions of CSS Rules, 1962, the interpolation of Assistant Section Officers (erstwhile Assistants) belonging to Seniority Quota along with the merit list of Direct Recruitment quota is in the ratio of 1:1. As per CSS Rules, 2009, the interpolation of ASO of SQ along with the merit list of DR quota is in the ratio of 1:3.

3. The regular ASOs from SL Years 2003 to 2009 have been interpolated in the Seniority List as per Common Seniority List of ASOs of CSS issued by DoP&T vide the following O.M.:-

Sl. No.	Select List Year of ASO	Details of DoP&T's O.M. vide which final CSL issued
(i)	2003	No.7/4/2010-CS.I(A) dated 12.07.2012
(ii)	2004-2005	No.7/11/2012-CS.I(A) (pt.) dated 07.08.2018
(iii)	2006-2008	No.7/11/2012-CS.I(A) (Vol.I) dated 19.09.2018
(iv)	2009	No.7/16/2018-CS.I(A) dated 26.10.2018

4. The ad-hoc ASOs [regular SSAs from Select List Year 2003 (Extended) to 2005] have been interpolated in the Seniority List as per Common Seniority List of SSAs of CSCS issued by DoP&T vide the following O.M.:-

Sl. No.	Select List Year of SSA	Details of DoP&T's O.M. vide which final CSL issued
(i)	2003 (Extended)	No.12/5/2015-CS.II(B) dated 02.11.2015
(ii)	2004-2009	No.12/2/2016-CS.II(B) (Vol.III) dated 12.07.2016

5. The interpolation of ASOs mentioned in Paras 3 and 4 above would be subject to outcome of various court cases mentioned in respective DoP&T's O.M. and also any other order by any Competent Court in any of the connected matters apart from the Court Cases mentioned in the respective O.M. of DoP&T.

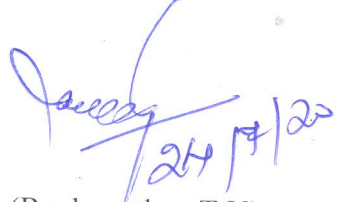
6. The order of placement of remaining ASOs from SL Year 2010 to 2016 is provisional and is subject to revision on issuance of final CSL of these Select List Years by DoP&T.

7. All the concerned are requested to go through the draft Seniority List and submit representation/objections, if any with regard to any factual inaccuracy (not interpolation) in the list to the undersigned, within 30 days of the issuance of this O.M.

Contd...2/-

8. The copy of the O.M. is available at the E-office and website of this Ministry at the following link:-

legallaffairs.gov.in → Employee Corner → Employee Orders

Handwritten signature in blue ink, followed by the date 24/7/20.

(Raghunathan T.V)
Under Secretary to the Govt. of India
Tel. No. 23384836

To:-

1. The concerned officials.
2. The In-charge, Branch Secretariat, Mumbai/Kolkata/Chennai/Bengaluru.
3. Law Commission of India [Shri Raja Kar, Under Secretary], 2nd Floor, Lok Nayak Bhawan, Khan Market, New Delhi.
4. Legislative Department [Shri R.K. Sharma, Under Secretary, Admn.I(LD)]
5. Central Agency Section [Ms. Madhu Bala Soni, Under Secretary], 2nd Floor, ILI Building, Bhagwan Dass Road, New Delhi.
6. Admn.I(LA)/Admn.II(LA)/Admn.III(LA)/Cash (LA)/ Judicial/ RTI Cell.

